

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 851 of 2020**

**IN THE MATTER OF:**

**Ashok Kriplani**

**...Appellant**

**Versus**

**Sri Suresh Kumar & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Mahesh Chowdhary, Mr. Iswar Mohapatra and Ms. Arpitha Hegde, Advocates with Mr. Ashok Kriplani, RP in person.**

**For Respondents: Mr. Amrita Sharma, Advocate for R-1.**  
**Mr. G. V. Sudhakar and Mr. B. Pramod, Advocates for R-6**  
**Mr. Parthasarathy Bose, Mr. Tushar Singh, Ms. Pankhuri and Mr. Mohd. Arif, Advocates for R-12 & 16.**  
**Mr. Vijay Pal Sharma, Advocate for R-15.**  
**Mr. Satyavikram, Mr. Mudassir Husain and Mr. Arjun, Advocates for Intervenor.**

**ORDER**  
**(Through Virtual Mode)**

**19.02.2021:** Notice has been served upon Respondent No. 17 through the mode of substituted service. Cutting of newspaper – ‘Financial Express’ dated 1<sup>st</sup> February, 2021 has been filed in terms of Dairy No. 25361. Same is taken on record. Service is declared to have been effected on Respondent No. 17. However, there is no appearance on its behalf.

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As regards Intervention Application filed on behalf of Homebuyers - 'Dreamz Sneh Project Allottees Welfare Association', Registry has placed the application on record with report that defects have not been cured. It appears that in terms of earlier order we have directed the Registry to place the application on record in view of statement made by Mr. Satya Vikram, Advocate representing the intervention seekers that defects have been removed. In view of the factual position, we allow the Intervenor to cure the defects within 7 days, failing which the application shall stand dismissed.

Learned counsel for the Appellant submits that pleadings are complete as he does not intend to file rejoinder to reply affidavits of the Respondents. He further submits that written submissions have also been filed.

List the appeal 'for admission (after notice)' on **17<sup>th</sup> March, 2021** before Court No. IV.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*am/gc*